

Central Administrative Tribunal:Principal Bench

....

D.A. No. 2044/95

New Delhi, this the 8th day of July, 1996

Hon'ble Mr. Justice A.P.Ravani, Chairman
Hon'ble Mr. R.K.Ahooja, Member (A).

Raj Pal Singh s/o Shri Suraj Bhan,
r/o village & P.O. Kakraula,
Delhi- 110 043.
(None)

...Applicant

Versus

1. Commissioner of Police Delhi,
Police Headquarters, M.S.O.Bldgs.
I.P.Estate,
New Delhi.
2. Deputy Commissioner of Police,
(Headquarter-I), Delhi Police Headquarters,
M.S.O. Bldg., I.P.Estate
New Delhi. Respondents
(By Shri S.K.Gupta proxy for Sh.B.S.Gupta)

ORDER (Oral)

By Hon'ble Mr.Justice A.P.Ravani, Chairman

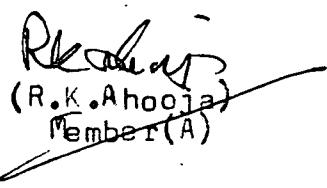
1. No one is present on behalf of the applicant. We have waited for sufficient time. Even in the second round, no one, on behalf of the applicant, has appeared. On earlier several occasions, none has been appearing on behalf of the applicant.
2. The applicant is serving as Constable in Delhi Police. The applicant prayed that his name should be included in the promotion list for promotion to the post of Head Constable.
3. In response to the notice a reply to the D.A. has been filed by the respondents. In para No. 5(a) of the reply, it is clearly stated that the applicant has not yet passed 'A'

....2....

list test conducted by the Department. Hence, he is not entitled for promotion to the next of higher rank at this stage only on the basis of his seniority and on account of promotion of his juniors as many of the Constables who are senior than the applicant and still holding the rank of Constable.

4. There is no rejoinder to the aversead averments.

5. In view of the factual position emerging from the record, we do not find any substance in the application. Hence, the O.A. is rejected.


(R.K. Ahooja)

Member (A)


(A.P. RAVANI)
Chairman

na.